

Annexure-1
Name of the corporate debtor: Thiru Arooran Sugars Limited ; Date of commencement of liquidation: 08-04-2021 ; List of stakeholders as on: 22-06-2021
List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India State Bank of India, Stressed Asset Management Branch, No. 32, Montieth Road, Red Cross Building, Egmore, Chennai - 600 008		07-05-2021	2,17,61,89,908.98	2,15,80,43,946.98	Secured Creditor	2,15,80,43,946.98	Yes	1). CC Sugar - Paripassu Charge on the entire Current assets of sugar division of the company in favour working capital consortium 2). CC-Distillery-First Charge on the entire Current assets of sugar division of the company 3). BG (Export Performance)-Paripassu first charge on P & M of the company along with other consortium lenders 4). Paripassu First Charge on land and buildings belonging to TASL situated at A. Chittur, Thirumandangudi, Kollumangudi and Vadapathimangalam (527.06 acres	2,15,80,43,946.98	13.7184	Nil	Nil.	1,81,45,962.00	Nil	
2	IDBI Bank IDBI Bank Limited, NMG, #115, Anna Salai, Saidapet Post Bag No. 508, Chennai - 600 015		04-05-2021	1,41,93,89,677.70	1,41,93,89,677.70	Secured Creditor	1,41,93,89,677.70	Yes	1). First Pari-passu charge on Finished goods, molasses, consumable stores and spares, receivables and other current assets (other than distillery division) 2). Second Pari-passu charge on movables fixed assets with other WC lenders 3). Pari-passu charge on the Fixed assets of the company, present and future (excluding Harvester machines and vehicles) with other EPBG/TL/Working capital lenders 4). Pari - passu charge on pledge of 19% of promoters shareholding valuing Rs. 4.09 Cr for the consortium as a whole.	1,41,93,89,677.70	9.0229	Nii	Nil.	Nil	Nil	
3	UCO Bank UCO Bank, Asset Management Branch, 2nd Floor, 328 Thambu Chetty Street, Chennai - 600 001, Tamil Nadu		07-05-2021	50,63,19,865.23	50,63,19,865.23	Secured Creditor	50,63,19,865.23	Yes	1). Exclusive charge by way of Hypothecation of Raw Material, SIP, FG, receivables and other current assets in respect of Distillery division. 2). Second pari-passu charge on the Borrowers movable fixed assets with other WC lenders in the consortium.	50,63,19,865.23	3.2186	Nil	Nil.	Nil	Nil	
4	Standard Chartered Bank Crescenzo, 3A Floor, C-38/39, G.Block, Behind MCA Club, Bandra Kurla Complex, Bandra East, Mumbai - 400 051		07-05-2021	17,45,68,557.65	17,45,68,557.65	Secured Creditor	17,45,68,557.65	Yes	1). First Pari-passu charge on Finished goods, molasses, consumable stores and spares, receivables and other current assets of sugar division. 2). Second Pari-passu charge on movables and immovable fixed assets of the company including Land & Building, Plant & Machinery located at Umalapuram, Thirumandangudi, Keeranur, Pillur, Kollumangudi, Keeranur, Chittoor, Paravalur, Vadapathimangalam and Killiyannur.	17,45,68,557.65	1.1097	Nil	Nil.	Nil	Nil	

5	Punjab National Bank Punjab National Bank, Zonal Sastra Centre, No. 63, 1st Floor, Dr. Radhakrishnan Salao, Mylapore, Chennai - 04	07-05-2021	9,67,60,857.00	8,86,00,856.98	Secured Creditor	8,86,00,856.98	Yes	1). First Pari-passu Charge on all the Current assets of sugar division of the company in favour working capital consortium, present and future. 2). Pari-passu charge on the Fixed assets of the company, present and future (excluding assets under lease and vehicles) with other EPBG/TL/Working capital lenders 3). Pari - passu charge on pledge of 19% of promoters shareholding valuing Rs. 4.09 Cr for the consortium as a whole.	8,86,00,856.98	0.5632	Nil	Nil.	81,60,000.02	Nil
6	Union Bank of India Union Bank of India, Specialised Assest Recovery Management Branch, No.38/39, Whites Road, Royapettah, Chennai - 600 014	05-05-2021	10,02,19,780.52	10,02,19,780.52	Secured Creditor	10,02,19,780.52	Yes	1). Pari-passu first charge on all present and future fixed assets of the Borrower - pari passu charge shall be along with other EPBG and TL lenders. 2). Pari-passu first charge on all present and future current assets of the sugar Division. - pari passu charge shall be along with other EPBG ,TL and WC lenders.	10,02,19,780.52	0.6371	Nil	Nil.	Nil	Nil
7	ICICI Bank ICICI Bank Limited, SSG Department No. 1, Cenotaph Road, Teynampet, Chennai - 600 018	08-05-2021	9,96,41,380.89	9,96,41,380.89	Secured Creditor	9,96,41,380.89	Yes	1). Whole of the current assets of the borrower and all other movable properties situated at Thirumandangudi, kollumangudi, Chittur, and Vridachalam in the state of Tamilnadu or wherever else the same may be or be held by any party. (By virtue of Joint deed of Hypothecation) 2). Mortgage by way of Memorandum of Deposit of Title deeds with respect to the properties situated at Umalapuram, Thirumandangudi, Keeranur, Pillur, Kollumangudi, Keerambur, Chittoor, Paravalur, Vadapathimanagalm, Needamangalam and Killiyannur.	9,96,41,380.89	0.6334	Nil	Nil.	Nil	Nil
TOTAL			4,57,30,90,027.97	4,54,67,84,065.95									2,63,05,962.02	